

**Forged certificates and mark-sheets**

2089. SHRI SHADI LAL BATRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware of students getting admission in universities and educational institutions on the basis of forged certificates and mark-sheets;

(b) if so, the details thereof during each of the last three years and the current year, district-wise, State-wise/UT-wise; and

(c) the steps taken by Government to prevent recurrence of such incidences in future?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) No centralized information in regard to students seeking admission in educational institutions/universities on the basis of fake documents is maintained. Whenever such cases come to light, institutions/universities are required to take necessary action in terms of provisions of relevant statutes/ordinances and also to take penal action as per laws applicable.

**Indian students abroad**

†2090. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that incidents of killing of Indian students living in foreign countries and of misbehaviour with them have increased over the years;

(b) if so, the details thereof; and

(b) the efforts made by Government during the last five years to stop such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The following number of cases of attacks on Indian students and members of the Indian community in Australia have come to the notice of the High Commission of India at Australia during the last three years and the current year :

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†Original notice of the question was received in Hindi.

Year	2008	2009	2010	Jan-July, 2011
No.of cases	11	50	103	15

However, High Commission has also stated that the Australian authorities do not register cases based on ethnicity of the victims. No incident of attack on Indian students has been reported from any other country.

(c) The issue of attacks on Indian students in Australia has been taken up at the highest level by Government of India, including at the Ministerial level as well as through the High Commission of India and its Consulates in Australia. It has been conveyed to the Australian Government that it was the responsibility of the Australian authorities to ensure the well being and security of all Indians in Australia. The High Commission of India in Australia remains in regular touch with the Australian authorities both at the federal and the state level. This has resulted in several measures being put in place on the ground to improve safety and security. The steps taken by the Australian authorities have been useful, as reflected in the substantial decrease in the number of attacks on Indian community including students in recent months.

#### **Teacher Training Institutes**

2091. MS. MABEL REBELLO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there are enough teacher training institutes in every State, both primary and secondary;
- (b) if not, the reasons therefor;
- (c) the reasons for not encouraging private organisations to start these training institutes- B.Ed, BTI etc.; and
- (d) the reasons for Government not playing a facilitator's role to rope in private sector?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Recent surveys by the National Council for Teacher Education (NCTE) on demand and supply of teachers and teacher educators indicate that several States, such as Assam, Bihar, Chhattisgarh, Jharkhand, Orissa, West Bengal have a shortage of teacher education institutions in relation to the demand for school teachers. While the Government